

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VIRYA MICRO FINANCE PRIVATE LIMITED

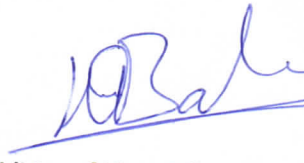
1	NAME OF CORPORATE PERSON	VIRYA MICRO FINANCE PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	28/08/2024
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies - Bangalore
4	CORPORATE IDENTITY NUMBER	U64920KA2024PTC192396
5	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	No 5, ONYX CENTRE, 2nd Floor, Museum Road, High Court, Bangalore, Bangalore North, Karnataka, India, 560001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/12/2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Hari Babu Thota Address: #41/1, 11 th Cross, 8 th Main, 2 nd Block, Jayanagar, Bengaluru – 560011 Email: liqvolhbt@gmail.com Mob: +91 97402 37291 IP Regn. No.: IBBI/IPA-002/IP-N00084/2017-2018/10225 AFA Certificate No.: AA2/10225/02/311226/204050 Validity of AFA: 31/12/2026
8	LAST DATE FOR SUBMISSION OF CLAIMS	04/01/2026

Notice is hereby given that the Virya Micro Finance Private Limited has commenced voluntary liquidation on 05/12/2025.

The stakeholders of Virya Micro Finance Private Limited are hereby called upon to submit a proof of their claims, on or before 04/01/2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Hari Babu Thota

Liquidator of Virya Micro Finance Private Limited

IP Regn No: IBBI/IPA-002/IP-N00084/2017-2018/10225

AFA Certificate No. AA2/10225/02/311226/204050

Validity of AFA: 31-12-2026

Date: 08/12/2025

Place: Bengaluru